

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 1813/2025

SHIV ADHAR & ANR.

Petitioner(s)

VERSUS

STATE OF UTTAR PRADESH

Respondent(s)

FOR ADMISSION

IA No. 16621/2025 - EXEMPTION FROM FILING O.T.

IA No. 16620/2025 - EXEMPTION FROM SURRENDERING WITHIN TIME

Date : 24-01-2025 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH
[IN CHAMBERS]

For Petitioner(s) Mr. Prem Malhotra, AOR
Mr. Shivaansh Maini, Adv.
Ms. Ansuiya, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

I.A. No. 16620 of 2025

Having heard learned counsel for the petitioner, the prayer sought for in the application seeking exemption from surrendering is granted.

2. The Interlocutory Application seeking exemption from surrendering is allowed accordingly.

3. Registry to process the matter for listing before the Court.

(KANCHAN CHOUHAN)
SENIOR PERSONAL ASSISTANT

(AMITA PANDEY)
COURT MASTER (NSH)